

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3982
TO BE ANSWERED ON 04/04/2025

IRREGULARITIES IN IDENTIFYING BENEFICIARIES UNDER PMAY – G

3982 SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is still relying on 14 year-old data from the SocioEconomic Caste Census (SECC) of 2011 to identify beneficiaries;
- (b) if so, the details thereof;
- (c) whether Government will be able to identify real beneficiaries with these outdated and 14 years old data; and
- (d) the reasons for not conducting Socio-Economic Caste Census in order to identify the real and actual beneficiaries?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a) to (d): No. Eligibility for assistance under the Pradhan Mantri Awaas Yojana Gramin (PMAY-G), as per the approval of the Union Cabinet on 23rd March, 2016, was determined based on the data of Socio-Economic and Caste Census (SECC), 2011. Further the houses sanctioned under the erstwhile rural housing scheme, since 2011 till 31st March, 2016 were also taken into account for arriving at the requirement of total houses by the initial deadline of March, 2022. Based on the above, it was projected before the Cabinet that a total of 2.95 crore rural houses would be required to be constructed to achieve the objective of “Housing for All” in rural areas. Till date all the eligible beneficiaries from SECC 2011 list have been saturated.

There was a need to meet the new demand that arose during the intervening period and to meet gaps due to reduction in number of beneficiary in SECC list. Hence an exercise for identification of households and creating additional list of eligible households was carried out by the Ministry of Rural Development through the States / UTs during the period January, 2018-March, 2019 and a new list called Awaas+, 2018 was created. The gaps in number of beneficiaries was to be met from Awaas+ 2018 list with a ceiling of 2.95 crore houses as approved by the Union Cabinet in its meeting held on 19th February, 2019 and 8th December, 2021.

The Ministry has already allocated target of 2.95 crore houses to States/UTs including target of 2.11 crore houses from SECC 2011 based PWL and 1.68 crore houses from finalised Awaas+ lists. As on 31.03.2025, the overall progress under the PMAY-G is tabulated as under:-

Parameters	As per SECC/ Awaas+ list	Eligible number of beneficiaries after field verification	Eligible beneficiaries as on date	Target allocated so far	Status as on date
SECC 2011	4.03 crore	2.95 crore*	2.11 crore	2.11 crore	Saturated
Awaas+ 2018 survey List	3.90 crore	2.79 crore	2.29 crore	1.68 crore	0.61 crore remaining

*at the time launch of the scheme

The Union Cabinet in its meeting held on 09.08.2024 has approved the proposal for implementation of the PMAY-G for 5 more years during FY 2024-25 to 2028-29 for construction of 2 crore additional houses to meeting the housing requirements in rural areas due to increase in the number of families.

Accordingly, the Ministry has undertaken an exercise from 27.12.2024 onwards for updation of the Awaas+ survey database through the 33 States and UTs, excluding the NCT of Delhi, and UTs of Chandigarh and Puducherry. The Awaas+ 2024 mobile application launched by the Hon'ble PM of India on 17.09.2024 at Bhubaneshwar, Odisha is being used for identification of eligible rural households for inclusion in the beneficiaries' list of PMAY-G for availing benefits within the overall target of 2 crore houses for FY 2024-25 to 2028-29.

The Ministry of Rural Development is also assisting in the housing intervention of the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) of the Ministry of Tribal Affairs for providing assistance to the eligible Particularly Vulnerable Tribal Group (PVTG) families to construct pucca houses with basic amenities. This programme has target of 4.90 lakh houses to be constructed for eligible PVTGs during 3 years from FY 2023-24 to 2025-26 using the scheme infrastructure of the PMAY-G for which a fresh survey is ongoing.
